NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 182/2016 RT No. 53/2017

M/s. Harsoria Trading Co.

...Petitioner.

Versus

M/s. CEIGALL India Limited.

... Respondent

Present: Mr. Prashant Gupta, Advocate for Ms. Suman Jain,

Advocate for petitioner.

Mr. Jagjit Singh, Advocate for Mr. Damanbir Singh Sobti,

Advocate for respondent.

Learned counsel for the petitioner seeks time to have instructions with regard to the observations made in the previous order dated 7.02.2017. Mr. Jagjit Singh, Advocate has filed Memo of Appearance for respondents and seeks time to file Power of Attorney. Let the Power of Attorney be filed on the next date of hearing.

List the matter for 01.03.2017.

(Justice R.P. Nagrath)
Member (Judicial)

(Deepa Krishan)
Member (Technical)

February 17, 2017

🍃 saini